

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 16.01.2019 (Wednesday)**

**Court of Chairperson**  
**02:00 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 01 of 2019 in Comp. App. (AT) (Ins) No. 161 of 2017	Ajay Sadana Vs. Acteon India Pvt. Ltd.	Sandeep Bajaj	Ravi Verma

**02:15 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 51 of 2018	Export Import Bank of India Vs. CHL Ltd.	Surekh Kant Baxy	Kamal Gupta

**For Orders**

2.	Comp. App. (AT) (Ins) No. 738 of 2018	Dingo Ku Vs. Suntech Infra Solutions Pvt. Ltd. &Ors.	Tarun Gulati	Gaurav mitra (R1), Pardeep Dahiya- R2& R3
3.	Comp. App. (AT) (Ins) No. 522 of 2018	Gurudatt Sugars Marketing Pvt. Ltd. Vs. Vijaynagar Sugar Pvt. Ltd.	Sonam Gupta	Yogesh Ravi

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 56 of 2019	Jamil Ahmad Khan Vs. Shailesh Kant Sharma & Ors.	Saurabh Jain	
5.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	
6.	Comp. App. (AT) (Ins) No. 58 of 2019	Balakrishnan Jaikumar Vs. Interstudios & Anr.	Pramod B. Agarwala	

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania & Anr.	Anna Malhotra	Rajarshi Datta-R1 Rajesh Gautam-R2
8.	Comp. App. (AT) (Ins) No. 663 of 2018	M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd.	Gautam Swarup	Mukesh kumar singh

9.	Comp. App. (AT) (Ins) No. 683 of 2018	Alok Infrastructure Ltd. Vs. Axis Bank Ltd.	Udit Gupta	Krishnendu Datt
10.	Comp. App. (AT) (Ins) No. 688 of 2018	Gir Logistics Pvt Ltd Vs C.A Kannan Tiruvengadam	Surekeh Kant Baxy	Basudeb Biswas
11.	Comp. App. (AT) (Ins) No. 708 of 2018	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	Abhishek khare , Yash Sharma(R2)

**For Hearing**

12.	Comp. App. (AT) No. 100 of 2018 <b>Part Heard</b>	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed &Anr.	Gaurav Agrawal	Ashish Tiwari
13.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016) <b>Part Heard</b>	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
14.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. &Anr.	S.Santanam Swaminadhan	VanitaBhargawa
15.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. <b>with</b>	Sajith P. Warriar	Abhishek Yadav
16.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. <b>with</b>	Amit Gupta	Abhishek Yadav
17.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. <b>with</b>	Sajith P. Warriar	Abhishek Yadav
18.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav

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**By Order**

**-sd/-**

**Assistant Registrar**